

MENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). A watch is kept on the impact of foreign collaboration in different fields of industry. In recent years, a more selective approach has been adopted in the matter of foreign investment and collaboration proposals so that, on the one hand, the import of technical know-how in essential and sophisticated industries continues to take place while, on the other hand, greater emphasis is placed on indigenous research and development. The Foreign Investment Board, which was set up by Government in December, 1968, deals with all matters relating to foreign investment and collaboration including the impact of such collaboration in different fields.

Lock-Out in Durgapur Steel Plant

236. SHRI VASUDEVAN NAIR :
SHRI BHOGENDRA JHA :
SHRI DHIRESWAR KALITA :
SHRI D.N. PATODIA :
DR. RANEN SEN :
SHRI ISHAQ SAMBHALI :
SHRI SAMAR GUHA :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that a group of officials in the Durgapur Steel Plant have requested the State Government to lock-out the Plant ;

(b) if so, what is the reason for such a request ; and

(c) the decision of Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) No, Sir.

(b) and (c). Do not arise.

Production Capacity of Durgapur Steel Plant

237. SHRI VASUDEVAN NAIR :
SHRI BHOGENDRA JHA :
SHRI RAMAVATAR
SHASTRI :
SHRI DHIRESWAR KALITA :
DY. RANEN SEN :
SHRI SARDAR AMJAD ALI :
SHRI SHRI CHAND GOYAL :
SHRI K. HALDER :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that the present rate of production in the Durgapur Steel Plant is only 50 percent of the capacity ;

(a) the reason for this low rate of production ; and

(c) the estimated loss annually incurred by this low rate of production ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) Production in the month of June, 1970 of steel ingots was about 49 percent of the planned capacity.

(b) The main reasons for the low rate of production are disturbed industrial relations, i.e. go-slow tactics, sudden stoppages of work, gheraos, deliberate absenteeism, inter-union rivalry, extensive indiscipline at the shop level etc. as well as certain technical inadequacies.

(c) Hindustan Steel Limited has estimated the loss in Durgapur Steel Plant in 1969-70 at about Rs. 14 crores.

Applications from Birlas for setting up Industrial Undertakings

238. DR. RANEN SEN :
SHRI VASUDEVAN NAIR :
SHRI INDRAJIT GUPTA :
SHRI DHIRESWAR KALITA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the applications by the Birla Group for setting up new industrial undertakings in chemicals, gear cutting tools and cotton seed and other edible oils and cakes have been examined ; and

(b) if so, what action has been taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M.R. KRISHNA) : (a) and (b). Presumably the question is based on the information given in reply to Starred Question No. 1572 answered on 12th May, 1970 in which it was stated that three applications from the Birla Group of Industries for the establishment of New Industrial Undertakings pertaining to chemicals, gear cutting tools and cotton seed and edible oils industries were received during March and April, 1970 and that they were under examination.

The application for chemicals is still under examination. In so far as the applications relating to gear cutting tools and cotton seed oil, cakes and edible oils are concerned, the applicants have since submitted revised applications in the relevant prescribed forms for grant of licences for the manufacture of new articles in their existing undertaking and for carrying on the business of the undertaking to which licensing provisions did not previously apply, respectively, in substitution of their earlier applications for licences for the establishment of new undertakings. The revised applications are also under examination.

Survey of Handicapped People in Union Territories and States

239. SHRI MUHAMMAD SHERIFF : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

(a) whether any survey has been conducted of the handicapped people in the Union Territories and in other States of the country; and

(b) if so, the details thereof and the steps taken by Government in helping the handicapped in the country?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO): (a) The Government of India are not aware of any national survey covering all major categories of handicapped persons conducted in recent years;

(b) A statement giving information about the steps taken by the Government of India to promote the education, training and rehabilitation of the handicapped is laid on the Table of the House. [Placed in Library. See No. LT-3725/70]

स्वतंत्र निर्वाचन विभाग की स्थापना

240. श्री श्रींकार लाल बेरबा :

डा० रानेन सेन :

श्री जनार्दन :

श्री जि० मो० बिस्वास :

श्री धीरेन्द्र कलिता :

क्या बिधि तथा समाज कल्याण मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि निर्वाचन आयोग ने एक स्वतंत्र निर्वाचन आयोग की स्थापना के लिए एक योजना तैयार की है ताकि निर्वाचन आयोग को सरकार के दबाव से बचाया जा सके ;

(ख) यदि हाँ, तो तैयार की गई तस्मन्धी योजना का पूरा ब्योरा क्या है ; और

(ग) इसके बारे में सरकार की क्या प्रतिक्रिया है ?